

12 17 hrs.

PAPERS LAID ON THE TABLE

Audit Report (Civil) on Revenue Receipts, 1969

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) :

I beg to lay on the Table a copy of the Audit Report (Civil) on Revenue Receipts, 1969, under Article 151(1) of the Constitution. [*Placed in Library. See No. LT-1055/69.*]

Indian Forest Service (Probation) Amendment Rules and Notification making amendments to Delhi Land Reforms Rules

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) ; I beg to lay on the Table :

- (1) A copy of the Indian Forest Service (Probation) Amendment Rules 1969, published in Notification No. G.S.R. 1031 in Gazette of India, dated the 26th April, 1969, under sub-section (2) of Section 3 of the All India Services Act, 1951. [*Placed in Library. See No. LT-1056/69.*]
- (2) (i) A copy of Notification No. F. 26 (4)/Panch/Elc/68 (Hindi and English versions) published in Delhi Gazette dated the 20th March, 1969, making certain amendments to the Delhi Land Reforms Rules under sub-section (3) of section 191 of the Delhi Land Reforms Act, 1954.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [*Placed in Library. See No. LT-1057/69*]

Annual Accounts of Bombay Port Trust

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF

SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) :

I beg to lay on the Table a copy of the Annual Accounts of the Bombay Port Trust for the year 1967-68 and the Audit Report thereon. [*Placed in Library. See No. LT-1058/69.*]

12.18 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from Monday, the 12th May, 1969, will consist of :—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of :
 - The Tea (Amendment) Bill 1969
 - The Coal Bearing Areas (Acquisition and Development) Amendment Bill, 1967, as passed by Rajya Sabha.
 - The Motor Vehicles (Amendment) Bill, 1968, as passed by Rajya Sabha.
 - The Advocates (Second Amendment) Bill, 1968, as passed by Rajya Sabha.
 - The Discharge of President's Functions Bill, 1969.
 - The West Bengal Legislative Council (Abolition) Bill, 1969.
 - The Delhi High Court (Amendment) Bill, 1969.
 - The Central Silk Board (Amendment) Bill, 1968.
 - The Criminal and Election Laws (Amendment) Bill, 1968, as reported by the Joint Committee.
- (3) Discussion on the Report of the Committee on Defections on a motion to be moved by the Minister of Home Affairs.
- (4) Discussion on the situation arising out of the encouragement being